

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:125

ANSWERED ON:01.03.2005

ACTIVITIES OF PAK NATIONALS

Maheshwari Smt. Kiran;Shukla Smt. Karuna;Tripathi Shri Chandramani;Varma Shri Ratilal Kalidas

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Pakistani nationals are purchasing land and property in Jammu and Kashmir after obtaining the Indian citizenship;
- (b) if so, the number of such complaints received by the Government; and
- (c) the action taken by the Government on such complaints?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a)to(c): The Government of Jammu & Kashmir have reported two instances of Pakistani nationals purchasing land and property in the State. In one case, a Pakistani national purchased a plot of land at Jammu after obtaining a forged Permanent Residential Certificate. A case was registered against him and cash involved in the deal seized and the attempt to obtain Indian citizenship was foiled. In the other case, another Pakistani national purchased a house in Jammu city for carrying out subversive activities. He and his associates were arrested and case under POTA registered against them.